

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.120/2017
CP.1085/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M


Name of the Company	RKP Consultants Pvt.Ltd. & Anr		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI AGARWAL

PETITIONER

2. TAPAS KR. DAS
ASSISTANT DIRECTOR

RD(CR)
MCA


24/7/17
24/7/2017

24 07 2017- T.P.No.120/2017 C.P.1085/2016 - RKP Consultants Pvt. Ltd. & 3 Ors.

ORDER

Ld. Lawyer on behalf of the petitioner(s) and Mr. Tapas Kumar Das, Asstt. Director also appeared on behalf of Central Government. He has submitted his reply on affidavit and given no objection with regard to the scheme of amalgamation.

Order reserved.

MANORAMA KUMARI
MEMBER(J)